

Through FAX

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) **Sri Manoj Kumar Sharma,**
J.M.-cum-Addl. Civil Judge (Jr. Division)-cum-Judge I/c,
Jamshedpur,
(ii) **Sri Neeraj Kumar,**
S.D.J.M., Sahebganj (Rajmahal).

Sub.-: Regarding nomination for attending the “Workshop for Magistrates on Prevention of Cruelty to Animals Act, 1960” (P-1102) scheduled to be held on 17th to 19th August, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the “Workshop for Magistrates on Prevention of Cruelty to Animals Act, 1960” (P-1102) scheduled to be held on 17th to 19th August, 2018 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

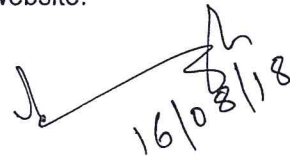
This is for your information and needful.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 3521 /Apptt.

Dated Ranchi the 16/08/2018

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2018-19 /3243 dated 30.07.2018 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the Principal District & Sessions Judges, Jamshedpur & Sahebganj for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.


16/08/18

Registrar (Administration)